

CENTRAL ADMINISTRATIVE TRIBUNAL

ERNAKULAM BENCH

O.A. No.392/95

Friday this the 17th day of March, 1995.

CORAM:

HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN

HON'BLE MR.S.P.BISWAS, ADMINISTRATIVE MEMBER

N.Nandakishore,  
Postal Assistant,  
Guruvayoor-680 101.

.. Applicant

(By Advocate Ms.K.H.Bineetha)

vs.

1. Director of Postal Services,  
Central Region, Kochi.

2. Senior Superintendent of Post Offices,  
Trichur Division, Trissur.

.. Respondents

(By Advocate Mr. Bahuleyan for SCGSC)

ORDER

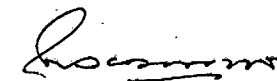
CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN:

Applicant seeks a direction to dispose of A4 appeal submitted by him almost a year ago. He submits further that the delay in dealing with the appeal has affected his career prospects adversely.

2. There is force in the submissions made. We direct Ist respondent to dispose of A4 appeal and pass a speaking order within thirty (30) days from today and communicate the same to applicant. Applicant may forward a copy of A4 appeal by registered post to Ist respondent to enable that respondent to take speedy decision.

3. With the aforesaid directions, we dispose of the application. No costs.

Dated the 17th day of March, 1995.



S.P. BISWAS  
ADMINISTRATIVE MEMBER



CHETTUR SANKARAN NAIR(J)  
VICE CHAIRMAN